

[English]

**Setting up of Tobacco Auction
Centres in Andhra Pradesh**

3506. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of COMMERCE be pleased to state :

(a) whether the Tobacco Board has received any representation to open more auction centres in Andhra Pradesh;

(b) if so, the details thereof;

(c) the major grievances of tobacco farmers being redressed by Tobacco Board in the current season; and

(d) whether Tobacco Board has alerted the farming community of World Health Organisation policies with regard to cultivation of tobacco?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

(c) The major grievance of the tobacco farmers was the decline in auction floor prices. This is being taken care of by fixing the crop size for the current season based on the supply and demand position. Govt. have also declared a higher Minimum Support Price (MSP) this year as compared to last year.

(d) The health hazards of smoking have been very well publicised by the Government.

**Reconstitution of Central Board of
Directors of RBI**

3508. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have reconstituted the Central Board of Directors of the Reserve Bank of India;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay and the time by which the Board is likely to be reconstituted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (c). Names of non-official directors for appointment on the Central Board of Reserve Bank of India have since been finalised by the Government. Necessary notifications for these appointments will be issued shortly after completion of formalities.

**Foreign Investment in Aviation
Sector**

3509. SHRI BOLLA BULLI RAMAIAH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government have received some proposals from the Non-resident Indians for investment in the aviation sector;

(b) if so, the number of such proposals received so far;

(c) whether foreign investment

proposals in aviation sector have been received from USA, UK, France and Germany;

(d) if so, the details thereof; and

(e) the decision taken by the Government on each of the above proposals?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). The Government of Kerala have setup societies to mobilise funds from the public including Non-resident Indians to finance construction of a new airport at Cochin and upgradation of the airport at Calicut.

(c) to (e). No proposal has been received from the Governments of these countries.

[Translation]

Loan to Encourage Poultry Farming

3510. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of FINANCE be pleased to state:

(a) whether the State Government of Madhya Pradesh has requested the Union Government to grant loan to poultry farm owners so as to create more job opportunities and encourage the poultry farming in the State;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (DR.ABRAR AHMED): (a) Government has not received any request from the State Government of Madhya Pradesh for grant of loan to poultry farm owners for creating more job opportunities in the State.

(b) and (c). Do not arise in view of (a) above.

[English]

Mahila Cooperative Bank in Karnataka

3511. SHRIMATI CHANDRA PRABHA URS: Will the Minister of FINANCE be pleased to state:

(a) the number of Mahila Cooperative Banks in Karnataka;

(b) whether the Government of Karnataka has requested the Union Government to give permission for the setting up of one Mahila Cooperative Bank in each district of the State; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR.ABRAR AHMED) (a) There are three licensed Mahila Urban Cooperative Banks functioning in Karnataka State.

(b) and (c). The present policy of the Reserve Bank of India is to allow Urban Co-operative Banks for women in each district provided the proposals satisfy the necessary future potential and prospects of viability. For setting up of Urban Co-operative Banks by women,